

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.4740/2015

This the 21st day of July, 2016

Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)

Ghanshyam Saini aged 22 years
S/o Shri Pannalal Saini
Candidate of SI/ASI in DP CAPFs CISF
Resident of Vijay Colony, Ward No.06
Shrimadhopur, Sikar (Reg.) 332715Applicant

(By Advocate: Shri P S Khare)

Vs.

Staff Selection Commission through
The Registrar General
Northern Regional Office
Department of Personnel & Training
Block No.12, C G O Complex
Lodhi Road, New Delhi – 110054.Respondent

(By Advocate: None)

ORDER (Oral)

Shri Shekhar Agarwal, Member(A):

Learned counsel for the applicant has submitted that the applicant has not secured adequate marks. Hence, he is withdrawing this OA.

2. Accordingly, OA is dismissed as withdrawn. No costs.

(Raj Vir Sharma)
Member(J)

(Shekhar Agarwal)
Member(A)

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